

1.5.2012

O.A. No.534/2006

Hon'ble Justice Shri Shiv Charan Sharma, Chairman  
Hon'ble Sri S.P.Singh, Member (A)

Even at the time of revising the list, none is responding for the parties. Hence the O.A. is dismissed in default as none is responding for the applicant.

*S.P.S*  
Member (A)

*D*  
Acting Chairman

HLS/-

*Copy of order  
dated 01-5-12  
Dkrged  
03-5-2012*